

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL No. 187 of 2019 &  
IA NO. 1014 of 2019**

**Dated : 14<sup>th</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Power Transmission Corporation of Uttarakhand Limited .... Appellant(s)  
Vs.  
Uttarakhand Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Divyanshu Bhatt

Counsel for the Respondent(s) : -

**ORDER**

**IA No. 1014 of 2019**

**(exemption from filing certified copy of impugned order)**

We have heard learned counsel for the Appellant. For the reasons stated in the application, IA is rejected.

**APPEAL No. 187 of 2019**

For appearance and vakalatnama of Respondent, list the matter on **04.12.2019**.

**(S. D. Dubey)  
Technical Member**

*Pr/pk*

**(Justice Manjula Chellur)  
Chairperson**